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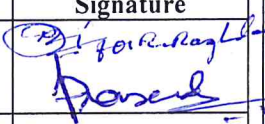
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAUSAMY- MEMBER (TECHNICAL)

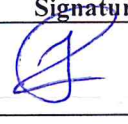
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP No. 241/241//HBD/2017 |
| NAME OF THE COMPANY | HMR Infra Projects Private Limited |
| NAME OF THE PETITIONER(S) | Madhukar Koganti & K Vinay Kumar |
| NAME OF THE RESPONDENT(S) | HMR Infra Projects Private Limited & (05) Others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|----------------|--------------------------|---|
| R. Raghunandan Rao D.V.A.S Ravi Prasad | Sr. Adv Adv | 9966622805 9440234024 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------|----------------------|--------------------------|---|
| T. Surya Satish M. Srikanth | Advocate Advocate | 9840034027 9885347534 |  |
| | | | |

Heard Shri Raghunandan Rao, Learned Senior Counsel and Shri D.V.A.S Ravi Prasad, Learned Counsel for the Petitioner and Shri Surya Satish and Shri M. Srikanth, Learned Counsels for the Respondent.

The Learned Counsels submit that an appeal in the connected case is pending for the Hon'ble NCLAT. Post the case on 04.12.2017.


Member (T)


Member (J)